

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

Original Application No: 1096/98

Date of Decision: 30.8.1999

N.S.Nikhare

Applicant.

Shri H.A.Savant

Advocate for
Applicant.

Versus

Union of India & Ors.

Respondent(s)

Shri V.S.Masurkar

Advocate for
Respondent(s)

CORAM:

Hon'ble Shri. D.S.Baweja, Member (A)

Hon'ble Shri. S.L.Jain, Member (J)

- (1) To be referred to the Reporter or not?
- (2) Whether it needs to be circulated to other Benches of the Tribunal?

D.S. Baweja
(D.S. BAWEJA)
MEMBER (A)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

OA NO. 1096/98

Monday this the 30th day of August, 1999.

CORAM : Hon'ble Shri D.S.Bawej, Member (A)
Hon'ble Shri S.L.Jain, Member (J)

N.S.Nikhare,
Dy.CE (S&C),
Western Railway,
Churchgate,
Mumbai.

... Applicant

By Advocate Shri H.A.Savant

V/S.

1. The General Manager,
Western Railway, HQ Office,
Churchgate, Mumbai.

2. The Union of India
through the Secretary,
Railway Board, Ministry
of Railway, Rail Bhawan,
New Delhi.

... Respondents

By Advocate Shri V.S.Masurkar

O R D E R (ORAL)

(Per: Shri D.S.Bawej, Member (A))

This application has been filed by the
applicant challenging the imposition of punishment
as per order dated 15.7.1998 seeking various reliefs
as prayed for in Para 8 of the OA.

2. Heard Shri H.A.Savant, learned counsel for the applicant and Shri V.S.Masurkar, learned counsel for the respondents.

3. It is noted that the applicant has filed an appeal against the punishment order dated 10.9.1998 and the same has not been yet disposed of. Since the applicant has filed this OA, without his appeal being disposed of, we consider it expedient to dispose of the OA. ^{of the stage} _{of admission} by directing the respondents to dispose of the appeal within a stipulated period.

4. In view of the above, the OA. is disposed of with a direction to the respondents to dispose of the appeal of the applicant dated 10.9.1998 within a period of four months from the date of receipt of a copy of this order. All contentions raised in this OA. are left open. No order as to costs.

S.L.JAIN
(S.L.JAIN)
MEMBER (J)

D.S.BAWEJA
(D.S.BAWEJA)
MEMBER (A)

mrj.